GOVERNMENT OF INDIA MINISTRY OF AYUSH

LOK SABHA UNSTARRED QUESTION NO. 1823 TO BE ANSWERED ON 16TH DECEMBER, 2022

PROMOTION OF AYUSH TREATMENT AND EDUCATION

†1823. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of **AYUSH** be pleased to state:

(a) the steps taken by the Government to increase awareness about AYUSH treatment and boost AYUSH education in the country; and

(b) the number of new AYUSH Health and Welfare centres established in the country during the last two years?

ANSWER THE MINISTER OF AYUSH (SHRI SARBANANDA SONOWAL)

(a): Ministry of Ayush is implementing the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) through State/UT Governments for development, promotion and awareness of AYUSH systems in the country. Under NAM, funds are being released to the State/UT Governments against the approved State Annual Action Plans (SAAPs). The Mission inter-alia makes the following provisions:

(i) AYUSH Health & Wellness Centres

(ii) Co-location of AYUSH facilities at PHCs, CHCs and DHs

(iii) Upgradation of existing standalone Government AYUSH Hospitals

(iv) Upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/ Construction of building for existing AYUSH Dispensary (Rented/ dilapidated accommodation)/ Construction of building to establish new AYUSH Dispensary in the area where there are no AYUSH facilities available

(v) Setting up of upto 10/30/50 bedded integrated AYUSH Hospitals

(vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals(vii) AYUSH Public Health Programmes

(viii) Behaviour Change Communication (BCC)

(ix) Mobility support at State and District level

(x) AYUSH Gram

(xi) Establishment of new AYUSH colleges in the States where availability of AYUSH teaching institutions is inadequate in Government Sector

(xii) Infrastructural development of AYUSH Under-Graduate Institutions

(xiii) Infrastructural development of AYUSH Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses

State/UT Governments may avail the eligible financial assistance by submitting the suitable proposals through SAAPs as per the provisions of NAM guidelines.

(b): Public health being a State subject, establishment of AYUSH Health and Welfare Centres comes under the purview of the respective State/UT Governments. However, under NAM, there is a provision of providing financial assistance to the State/UT Governments for establishment of AYUSH Health & Wellness Centres by upgrading the existing AYUSH Dispensaries and Health Sub-Centres. As per the proposals submitted by the State/UT Governments through SAAPs, the Ministry of Ayush has approved 2816 & 3105 AYUSH Health & Wellness Centres in the country during the year 2020-21 and 2021-22 respectively. The State/UT-wise details of AYUSH Health and Wellness Centers (AHWCs) approved under NAM during the last two years is furnished in **Annexure.**

Annexure:

The State/UT-wise details of AYUSH Health and Wellness Centers (AHWCs) approved under NAM during the last two years:

S. No.	Name of the States/UTs	AHWCs approved in 2020-21	AHWCs approved in 2021-22
1	Andaman & Nicobar Islands	<u> </u>	00
2	Andhra Pradesh	68	00
3	Arunachal Pradesh	35	13
4	Assam	49	40
5	Bihar	108	160
6	Chandigarh	00	01
7	Chhattisgarh	200	40
8	Delhi	00	00
9	Dadra Nagar Haveli & Daman and Diu	00	00
10	Goa	09	31
11	Gujarat	75	00
12	Haryana	403	24
13	Himachal Pradesh	56	100
14	Jammu & Kashmir	100	123
15	Jharkhand	00	167
16	Karnataka	6	70
17	Kerala	50	150
18	Ladakh	00	14
19	Lakshadweep	03	02
20	Madhya Pradesh	337	200
21	Maharashtra	00	00
22	Manipur	04	12
23	Meghalaya	35	10
24	Mizoram	24	14
25	Nagaland	47	00
26	Odisha	100	150
27	Puducherry	00	01
28	Punjab	35	65
29	Rajasthan	500	500
30	Sikkim	18	00
31	Tamil Nadu	92	110
32	Telangana	00	421
33	Tripura	38	07
34	Uttar Pradesh	268	279
35	Uttarakhand	70	230
36	West Bengal	80	171
	Total	2816	3105